

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/744/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) B. DHANARAJ -

own

- B. Dhanaraj

2) for TK Bhaskar
Vikram P Jain
Shwetha Vasudevan

counsel for
Respondent

Shwetha

ORDER

Counsels for both the parties are present. Counsel for the parties are directed to keep the parties present before this Bench on next date of hearing. Put up on **03.10.2018 at 10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)